

NOTICE

The following Certified Copying applications are pending since August- 2017 for delivery. The concerned Applicants who applied for copies are requested to receive their Certified Copies **within 10 Days from the date of this notice (10/01/2018)** by depositing copying charges in the form of IPO/DD, otherwise those applications will be disposed off according to law & thereafter no complaint will be entertained in this regard.

Sr. No.	Case No.	Name Of The Case	Name of the Applicant of Certified Copy	Date of Apply for Certified Copy	Status	Remark
1	Application No. 80/2017	Rajkiran Salve Vs. Mah. Film Stage & Cultural Dev. Corp. Ltd. & Ors.	N. R. Bubna Adv.	08.08.2017	Completed at Dt. 16.08.2017	NA
2	Application No. 02/2017	Vaibhav V. Ambre Vs. Vinati Organic Ltd. & Ors.	Vaibhav V. Ambre	17.08.2017	Completed at Dt. 21.08.2017	Remaining Charges Rs. 2120/-
3	Application No. 52/2014	Girish Gaonkar Vs. State Of Goa & Ors.	Adv. Shivshankar Swaminathan	10.08.2017	Completed at 16.08.2017	NA
4	Application No. 77/2017	Sarang Yadwadkar Vs. Govt Of Maharashtra & Ors.	Kamlesh L. Pipriya	08.06.2017	Completed at dt. 01.07.2017	Remaining Charges Rs. 190/-
5	O. A. No. 57/2016	Kirti Desai Vs. The Collector Valsad	Farooqui Abdulla M.	01.05.2017	Completed at Dt. 08.06.2017	NA
6	Appeal No. 35/2017	M/s Hospira Kealthcare India Pvt. Ltd. Vs. CPCB & Anr.	Adv. Sagar Bhandwalkar	11.05.2017	Completed at Dt. 08.06.2017	Remaining Charges Rs. 10/-
7	Application No. 63/2015	Mr. Dnyanesh Phadtare Vs. Balaji Enterprises & Ors.	Shashikant E. Dhamdhare	27.04.2017	Completed at Dt. 08.06.2017	Remaining Charges Rs. 5/-
8	O. A. No. 133/2017	Shri. Kiran Chavan Vs. Chief Secretary, Ministry Of PWD & Ors.	Shri. Kiran Chavan	29.08.2017	Completed at Dt. 01.09.2017	NA
9	E. A. No. 04/2017	Vinod Jain Vs. State Of Maharashtra & Ors.	Rajesh Chive	29.08.2017	Completed at Dt. 08.09.2017	Remaining Charges Rs. 10/-
10	E. A. No. 04/2017	Vinod Jain Vs. State Of Maharashtra & Ors.	Adv. Rushabh A. Mehta	30.08.2017	Completed at Dt. 08.09.2017	Remaining Charges Rs. 80/-
11	Appeal No. 90/2017	Vaidyanath Sahakari Sakhar Karkhana Ltd. Beed Mah. Vs. Sugar Commissioner, Mah. & Ors.	Vaidyanath Sahakari Sakhar Karkhana Ltd. Beed Mah.	24.10.2017	Completed at Dt. 31.10.2017	NA
12	O. A. No. 24/2017	Sajanbhai Rabari Vs. SEIAA & Ors.	Ad. Shweta Busar	17.11.2017	Completed at Dt. 29.11.2017	NA

Place: Pune

By Order

(Signature)
10/01/18.

S. K. Karhale
(Registrar)
NGT,WZB, PUNE